

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) The Indian Airlines Corporation Ltd.

(b) A statement is placed on the Table giving the terms being finalised with the IAC. [See Appendix V, annexure No. 115.]

Films on Mineral Areas in Himachal Pradesh

1571. Shri Daljit Singh: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government have a proposal to produce films on the mineral areas in Himachal Pradesh; and

(b) if so, the details thereof?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) and (b). There is no proposal to produce films on the mineral areas in Himachal Pradesh.

Employment Exchanges

1572. Shri Daljit Singh: Will the Minister of Labour and Employment be pleased to state the number of Employment Exchanges proposed to be opened in the Punjab State during 1958-59?

The Deputy Minister of Labour (Shri Abid Ali): Four.

Small Scale Industries in Punjab

1573. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state what are the types of machines provided for the development of small scale industries in Punjab by the National Small Industries Corporation upto the 31st December, 1957?

The Minister of Commerce and Industry (Shri Morarji Desai): Electric Motors, Lathes, Power Punching Press, Welding Set, Grinding Machines, Shaping Machines, Milling Machines, Drilling Machines, Calendering Machines, Hobbing Machines,

Knitting Machines, Band Saws, Wood Working Machines and Nut Making Machinery.

Khadi and Village Industries Board, Punjab

1574. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of Government aid or loan received by the Khadi and Village Industries Board of Punjab during 1956-57 and 1957-58;

(b) the total amount of non-official grants received by them; and

(c) how many people have been benefited by this disbursement?

The Minister of Commerce and Industry (Shri Morarji Desai): (a)

Year	Grants		Loans	
	Rs.	Rs.	Rs.	Rs.
1956-57	Nil	Nil	Nil	Nil
1957-58	2,90,675		6,55,400	

(b) and (c). The Khadi and Village Industries Board of the Punjab is a statutory authority set up under the Punjab Act No. 40 of 1956 and is not primarily responsible to the Central Government for its activities. Information is, however, being collected from the State Government and will be laid on the Table of the House in due course.

MOTION FOR ADJOURNMENT

FIRE IN SADAR BAZAR

12 hrs.

Mr. Deputy-Speaker: I have received notice of an adjournment motion from Shri Braj Raj Singh. It reads:

"Failure of the Delhi Electricity Board to keep the power lines in order in Gandhi Market in Sadar Bazar, Delhi as a result of which electric short circuit occurred yesterday in that area resulting in a devastating fire in

[Mr. Deputy-Speaker]

Sadar Bazar gutting about 40 shops and partially destroying another 20 shops causing an estimated damage of Rs. 25 lakhs to the shopkeepers in that area and practically ruining their business."

I would not have brought it up for consideration, but because the damage was considerable, I thought I might get the fact from the hon. Minister if he is in a position to give them.

Shri Braj Raj Singh (Firozabad): Sir, it is alleged that they had repeatedly written to the Delhi Electricity Board that fires had been occurring there since long and that short circuiting was taking place. That this accident should have happened in these circumstances cannot be imagined. I would urge drastic steps to be taken...

Mr. Deputy-Speaker: The hon. Member has given notice and I have to give my decision so far as admissibility is concerned. He is now going into the merits of the case. Let us hear if the hon. Minister has got anything to say.

The Deputy Minister of Irrigation and Power (Shri Hathi): Sir, we are collecting the information and as soon as possible I shall place it before the House. It appears that the accident was perhaps not because of short circuit—it is subject to further check—in the main distribution system because the switch in the Lahori Gate system from which power is supplied did not trip off. Otherwise, when there is a short circuit in the main distribution line, the switch would trip off. That is the information available with me at present. We are waiting for the enquiry into the matter.

Shri Braj Raj Singh: It may be held over till 4 o'clock.

Mr. Deputy-Speaker: There is no question of its being kept pending. I only wanted the facts. From the

facts that are available at present, it cannot be presumed that there was failure on the part of somebody for which the Government can be held responsible. It is not known as to when that statement would be coming up. Then the hon. Member has got various ways of pursuing the matter if he wants to. So, I do not think that I could give my consent to this. So, I refuse consent.

PAPER LAID ON THE TABLE

SUMMARY OF PROCEEDINGS OF INDUSTRIAL COMMITTEE ON PLANTATIONS

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of the Summary of Proceedings of the Industrial Committee on Plantations held in Shillong in January, 1958. [Placed in Library. [See No. LT-810/58]

ESTIMATES COMMITTEE

SECOND REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Second Report of the Estimates Committee (Second Lok Sabha) on the action taken by Government on the recommendations contained in the Fourteenth Report of the Estimates Committee (First Lok Sabha).

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

SITUATION IN HINDUSTAN AIRCRAFT LTD.

Shrimati Parvathi Krishnan (Coimbatore): Sir, under Rule 197, I beg to call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:

"The lock-out situation in the Hindustan Aircraft Factory, Ltd., Bangalore".